

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 727
TO BE ANSWERED ON 21.07.2016

EVALUATION OF RURAL SCHEMES

727. SHRI KAUSHAL KISHORE:
SHRI R. PARTHIPAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the funds allocated for various rural development programmes are fully utilized by the States, if so, the details thereof, State/UT-wise;
- (b) whether the urban development for exceeds rural despite the implementation of various rural development schemes, if so, the details thereof;
- (c) whether the Government is of the opinion that the existing funding pattern is sufficient to bridge the gap between rural and urban areas;
- (d) if so, the details thereof, State/UTwise;
- (e) whether any steps are being taken by the Government for better implementation of rural development programmes in different parts of the country; and
- (f) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): The Department of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyay - Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana -Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, skilling of youths, provision of social assistance and other basic amenities. The Department is also implementing Shyama Prasad Mukherji Rurban Mission (SPMRM) aimed at delivery of integrated project based infrastructure in the rural areas, which will also include development of economic activities and skill development. It has the objective to stimulate local economic development, enhance basic services and create well planned Rurban Cluster.

The funds under various programmes are released to States/UTs in accordance with the programme guidelines based on their absorption capacity and utilization of available funds. The Department constantly pursues the issue with the state/UT governments through Performance Review Committee Meetings to improve utilization of funds and to ensure timely disbursement and sound financial management. The allocation and utilization of funds under various rural development programmes are given at Annexure.

(e) & (f): In order to ensure that the programme benefits reach the rural poor in full measure, the Department of Rural Development has evolved a comprehensive multi-level and multi-tool system of monitoring and evaluation of the implementation of rural development programmes in different parts of the country which include Review by the Union Ministers, Performance Review Committee Meetings, Vigilance & Monitoring Committees, National Level Monitors, Area Officers Schemes, Concurrent Evaluation and Impact Assessment Studies.

Annexure

Annexure referred to in part (a) to (d) of the Lok Sabha Unstarred Question No 727 due for reply on 21.07.16

State/UT-wise funds released and utilized under MGNREGA (Rs. in Lakh)

No.	State	Central fund released		Total Expenditure	
		2014-15	2015-16	2014-15	2015-16(Provisional)
1	ANDHRA PRADESH	290314.10	307380.33	283946.01	449688.01
2	ARUNACHAL PRADESH	2704.16	4395.10	3441.52	6558.81
3	ASSAM	50023.46	87830.06	50310.65	62124.14
4	BIHAR	95968.24	102412.26	108170.99	161917.44
5	CHHATTISGARH	150570.49	106341.30	175421.54	128319.57
6	GUJARAT	35442.93	30598.72	47121.78	42862.92
7	HARYANA	16715.29	12470.72	21647.06	14139.49
8	HIMACHAL PRADESH	35542.86	39610.32	40623.27	38845.67
9	JAMMU AND KASHMIR	52171.08	55801.83	39159.25	76853.95
10	JHARKHAND	72433.41	97879.90	102908.13	133251.23
11	KARNATAKA	171687.07	99155.27	167569.57	182227.07
12	KERALA	158758.02	152633.88	161696.54	148318.42
13	MADHYA PRADESH	245163.12	236732.20	280536.80	250002.67
14	MAHARASHTRA	79951.77	123834.73	160988.49	184503.76
15	MANIPUR	21997.13	25532.29	26713.59	23119.44
16	MEGHALAYA	27785.90	22182.56	30934.71	27363.10
17	MIZORAM	11141.23	28517.36	11420.13	29858.81
18	NAGALAND	11305.27	26665.95	15781.96	19448.55
19	ODISHA	103530.34	147941.05	106892.48	205205.29
20	PUNJAB	18948.18	24533.37	21350.00	30006.39
21	RAJASTHAN	297609.87	269583.23	325186.44	326885.19
22	SIKKIM	7386.41	8623.44	7734.68	9730.76
23	TAMIL NADU	378180.33	547037.47	391954.05	625499.46
24	TELANGANA	191996.00	182484.92	190374.75	237500.95
25	TRIPURA	63662.48	135894.19	82239.49	137156.76
26	UTTAR PRADESH	251341.40	269569.44	313908.73	297606.16
27	UTTARAKHAND	28636.22	45076.65	31845.33	49237.03
28	WEST BENGAL	374495.29	471174.20	401287.47	485155.35
29	ANDAMAN & NICOBAR	1301.94	1035.72	904.58	327.86
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR
32	GOA	137.95	246.82	457.15	300.59
33	LAKSHADWEEP	45.06	11.85	70.50	29.83
34	PUDUCHERRY	739.69	1292.57	650.20	917.82
	Total	3247686.69	3664479.70	3603247.84	4384962.49

NR=Not Reported, MGNREGA is a demand driven programme, no allocation of funds are made

Annexure referred to in part (a) to (d) of the Lok Sabha Unstarred Question No 727 due for reply on 21.07.16
State-wise Funds allocated, released and utilised under PMAY(G) for last two years

(Rs. in lakh)

S.No.	State	2014-15			2015-16		
		Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization
1	ANDHRA PRADESH	42729.188	42660.114	50545.920	28818.242	28113.322	32338.750
2	ARUNACHAL PRADESH	1416.257	1813.737	175.290	952.509	4240.285	0.000
3	ASSAM	128586.168	92867.665	120627.922	86481.143	87865.745	79446.820
4	BIHAR	153019.468	103487.974	229093.627	103203.063	90718.460	120448.200
5	CHATTISGARH	23417.646	39984.452	22028.924	15793.891	14025.750	21644.620
6	GOA	320.277	540.429	0.000	216.009	268.143	135.600
7	GUJARAT	18621.643	5041.494	43441.224	12559.255	12274.953	20780.300
8	HARYANA	18985.094	9492.490	13689.515	12804.383	9174.585	9886.820
9	HIMACHAL PRADESH	2742.505	1433.542	2310.030	1849.666	2191.749	2318.325
10	JAMMU & KASHMIR	7888.384	4232.385	806.550	5320.273	5363.087	3497.782
11	JHARKHAND	27137.023	21030.137	18307.346	18302.402	29740.267	26596.550
12	KARNATAKA	51867.695	28524.509	111288.510	34981.856	60406.492	110329.300
13	KERALA	32247.234	16075.332	30510.350	21748.954	35717.191	39317.500
14	MADHYA PRADESH	62891.875	57020.431	18774.425	42417.048	57139.162	43241.980
15	MAHARASHTRA	102822.276	94599.371	97972.731	69347.868	34673.934	58003.840
16	MANIPUR	3270.353	2715.770	485.215	2199.489	4681.350	366.000
17	MEGHALAYA	5920.633	4629.682	6779.118	3981.945	4950.954	2718.450
18	MIZORAM	908.185	455.242	216.254	610.803	759.240	277.425
19	NAGALAND	1039.151	4575.011	826.918	698.885	1068.221	0.000
20	ODISHA	87693.074	68403.594	6751.427	59144.068	98281.938	152642.500
21	PUNJAB	30985.911	0.000	2122.850	20898.262	1124.292	0.000
22	RAJASTHAN	55154.412	41385.736	64895.095	37198.563	39834.597	51597.000
23	SIKKIM	1288.122	1287.467	1207.500	866.332	433.166	239.650
24	TAMIL NADU	29172.571	38213.492	22960.523	19675.266	21273.315	21968.120
25	TELANGANA	36752.189	41035.176	53671.630	24787.640	24787.526	33700.100
26	TRIPURA	6704.136	12244.450	5452.933	4508.894	6876.038	4346.965
27	UTTAR PRADESH	232213.428	161431.103	240079.986	156614.954	158312.826	195395.900
28	UTTARAKHAND	6694.360	4004.400	5375.782	4514.971	4164.847	5292.292
29	WEST BENGAL	236310.748	210429.278	213040.580	159378.367	172273.428	299571.000
30	ANDAMAN AND NICOBAR	631.692	0.000	75.940	443.290	0.000	0.000
31	DADRA & NAGAR HAVELI	162.367	81.172	39.030	113.945	56.972	0.000
32	DAMAN & DIU	44.284	0.000	0.000	31.077	0.000	0.000
33	LAKSHADWEEP	16.656	0.000	0.000	11.689	0.000	0.000
34	PUDUCHERRY	300.000	0.000	0.000	400.000	0.000	0.000
Total >>>		1409955.005	1109695.635	1383553.144	950875.000	1010791.835	1336101.789

As reported by States on
AwaasSoft

Annexure referred to in part (a) to (d) of the Lok Sabha Unstarred Question No 727 due for reply on 21.07.16

State-wise funds released under DDU-GKY (Rs in Lakh)

S.N.	States	2014-15	2015-16
1	Andhra Pradesh	-	7681.000
2	Assam	1317.000	185.000
3	Bihar	-	5596.000
4	Chhattisgarh	-	145.000
5	Gujarat	-	154.000
6	Haryana	-	598.601
7	Himachal Pradesh	-	326.000
8	Jammu & Kashmir	-	150.000
9	Jharkhand	-	153.000
10	Karnataka	-	7485.552
11	Kerala	4534.000	139.000
12	Madhya Pradesh	-	188.000
13	Maharashtra	-	9553.000
14	Odisha	8035.000	4154.000
15	Punjab	-	2830.000
16	Rajasthan	-	165.000
17	Tamilnadu	-	4361.225
18	Telangana	-	4367.000
19	Tripura	-	131.000
20	Uttar Pradesh	16590.000	222.000
21	West Bengal	-	146.000
	Total	30476.000	48730.378

Annexure referred to in part (a) to (d) of the Lok Sabha Unstarred Question No 727 due for reply on 21.07.16

State/UT-wise funds allocated, released and utilized under PMGSY (Rs. in Crore)							
Sl No	State	2014-15			2015-16		
		Allocation	Release	Expenditure (GOI Share)	Allocation	Release	Expenditure (GOI Share)
1	Andhra Pradesh	33.00	32.98	330.25	379.20	379.20	411.53
2	Arunachal Pradesh	350.00	345.92	362.58	375.00	375.00	390.81
3	Assam	321.00	316.07	538.22	347.82	347.82	475.20
4	Bihar	1650.00	1548.16	2259.30	2781.00	2781.00	1776.87
5	Chattisgarh	277.00	270.75	925.18	498.00	498.00	759.94
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	400.00	418.77	685.91	474.10	474.10	793.66
8	Haryana	224.00	218.96	383.83	304.70	304.70	291.81
9	Himachal Pradesh	86.00	99.40	215.04	268.40	268.40	315.88
10	Jammu & Kashmir	424.00	416.60	422.73	488.00	488.00	258.39
11	Jharkhand	257.00	249.48	785.02	865.00	865.00	552.44
12	Karnataka	237.00	237.00	411.23	140.80	140.80	279.40
13	Kerala	152.00	151.41	190.59	151.00	151.00	160.16
14	Madhya Pradesh	726.00	708.00	1667.32	1122.00	1122.00	1798.39
15	Maharashtra	221.00	212.53	540.37	553.30	553.30	622.66
16	Manipur	100.00	100.00	173.94	299.80	299.80	284.70
17	Meghalaya	64.00	62.56	83.24	150.70	150.70	119.31
18	Mizoram	56.00	54.74	72.35	50.90	50.90	44.11
19	Nagaland	60.00	58.99	50.47	4.00	4.00	30.42
20	Odisha	1178.00	1051.50	1666.10	1382.70	1382.70	1857.50
21	Punjab	302.00	310.21	285.03	221.10	221.10	236.52
22	Rajasthan	415.00	425.66	649.97	559.90	559.90	776.33
23	Sikkim	96.00	94.59	94.50	68.60	68.60	121.01
24	Tamil Nadu	227.00	239.65	580.72	205.00	205.00	98.03
25	Telangana	-	0.88	-	273.73	273.73	281.45
26	Tripura	190.00	187.36	322.83	274.83	274.83	250.36
27	Uttar Pradesh	591.00	638.70	1002.26	1110.35	1110.35	1083.39
28	Uttarakhand	305.00	314.92	425.17	409.20	409.20	455.24
29	West Bengal	1209.00	1193.80	1414.20	1427.58	1427.58	1259.84

	Total	10151.00	9959.58	16538.35	15186.71	15186.71	15785.36
PMGSY: Pradhan Mantri Gram Sadak Yojana							

Annexure referred to in part (a) to (d) of the Lok Sabha Unstarred Question No 727 due for reply on 21.07.16

A statement indicating the funds allocated, released and expenditure incurred under DAY-NRLM

Sl. No.	NAME OF STATES/UTs	2014-15					2015-16				
		Central Allocation	Central Release			Expenditure*	Central Allocation	Central Release			Expenditure*
			NRLM **	NRLM**	NRLP			RSETI	NRLM**	NRLM**	
1	2	3	4	5	6	7	8	9	10	11	12
1	Andhra Pradesh	20301.00	8157.36	0.00	111.50	4069.20	2680.53	3289.45	1753.40	125.78	2353.52
2	Bihar	10142.00	0.00	10909.50	0.00	58730.92	5690.71	1241.90	10503.00	407.00	43203.27
3	Chattisgarh	2208.00	0.00	3255.00	80.35	5441.06	1265.58	0.00	3777.78	246.23	8013.42
4	Goa						153.75	75.00	0.00	0.00	0.00
5	Gujarat	1652.00	0.00	2046.00	116.07	3075.85	916.37	0.00	501.32	0.00	3156.09
6	Haryana	1009.00	0.00	0.00	0.00	1732.78	546.41	693.66	0.00	89.25	1194.64
7	Himachal Pradesh	466.00	0.00	0.00	0.00	455.60	231.68	97.38	0.00	0.00	527.86
8	Jammu & Kashmir	4871.00	3750.00	0.00	89.00	4560.81	2031.38	4267.54	0.00	194.46	4523.41
9	Jharkhand	3692.00	0.00	5778.87	0.00	11620.64	2143.55	0.00	9269.43	275.00	19612.87
10	Karnataka	5606.00	601.35	829.50	142.86	3775.01	2191.83	1471.30	2639.50	0.00	9653.59
11	Kerala	2396.00	677.17	1296.72	62.50	3447.86	977.90	1005.64	2003.26	0.00	2987.43
12	Madhya Pradesh	4719.00	0.00	10560.00	0.00	17216.17	2709.81	0.00	8641.50	274.85	18132.11
13	Maharashtra	6732.00	0.00	1516.00	0.00	15776.32	3651.46	4101.48	5502.00	274.19	15887.97
14	Odisha	5730.00	0.00	0.00	133.93	7738.92	2854.41	937.02	1490.00	221.38	10725.66
15	Punjab	484.00	0.00	0.00	84.82	677.21	262.72	122.37	0.00	196.38	980.73
16	Rajasthan	2754.00	0.00	0.00	0.00	1205.13	1417.07	0.00	495.00	341.00	4937.92
17	Tamil Nadu	7329.00	826.00	2534.59	0.00	20508.87	2602.08	2050.22	1923.50	317.13	12677.06
18	Telangana		6585.44	0.00	0.00	229.61	1915.71	1480.54	0.00	0.00	3126.11
19	Uttar Pradesh	14223.00	0.00	0.00	0.00	5658.06	8261.14	3575.83	2230.31	0.00	10852.46
20	Uttarakhand	772.00	0.00	0.00	0.00	450.32	434.61	0.00	0.00	0.00	603.26
21	West Bengal	7028.00	2016.68	3617.25	0.00	8847.28	3221.30	3880.16	2000.00	0.00	15119.93
22	Pondichery	350.00	135.34	0.00	4.45	0.00	475.00	150.00	0.00	0.00	0.00
23	Arunachal Pradesh	226.00	0.00	0.00	0.00	0.00	161.82	0.00	0.00	0.00	68.51

24	Assam	7103.00	0.00	0.00	0.00	7997.20	4588.89	0.00	500.00	231.00	9404.06
25	Manipur	467.00	0.00	0.00	0.00	206.74	285.71	0.00	0.00	0.00	142.64
26	Meghalaya	467.00	0.00	0.00	0.00	22.11	319.00	0.00	0.00	11.00	561.89
27	Mizoram	207.00	64.00	0.00	4.47	239.76	74.75	329.50	354.50	0.00	97.93
28	Nagaland	318.00	185.00	0.00	8.93	968.35	221.66	545.22	789.50	0.00	658.46
29	Sikkim	146.00	0.00	0.00	0.00	0.00	82.43	72.00	0.00	1.88	143.07
30	Tripura	866.00	0.00	0.00	0.00	414.70	535.74	226.44	0.00	0.00	746.73
	TOTAL	112264.00	22998.34	42343.43	838.88	185066.48	52905.00	29612.65	54374.00	3206.53	200092.6

***Expenditure Against Total Available Funds which also includes State share, Opening Balance and Misc. Receipts ** Including Interest Subvention**

Annexure referred to in part (a) to (d) of the Lok Sabha Unstarred Question No 727 due for reply on 21.07.16
State/UT-wise funds allocated, released and utilized under NSAP (Rs. in Lakh)

Sl. No.	States/UTs	2014-15			2015-16		
		Allocation	Release	Expenditure reported	Allocation	Release	Expenditure reported
1	Andhra Pradesh	27335.54	33847.55	37447.56	24946.99	24912.08	28413.28
2	Bihar	99293.82	99293.82	149438.13	97694.25	149965.37	106617.63
3	Chhattisgarh	23410.32	23410.32	26762.24	25421.19	21502.74	27494.81
4	Goa	0.00	0.00	57.01	558.93	0.00	11.55
5	Gujarat	11583.30	11583.30	12940.78	22486.87	11032.34	16129.28
6	Haryana	5847.00	5847.00	5847.00	8821.92	6329.55	5959.48
7	Himachal Pradesh	2492.27	2492.27	4346.16	2969.90	2858.49	4848.73
8	J & K	3453.06	3453.06	4251.43	3384.76	3435.46	1992.10
9	Jharkhand	21899.13	21899.13	30113.50	33564.73	38883.88	29559.65
10	Karnataka	40012.50	40012.50	53348.57	41801.68	38233.55	52571.00
11	Kerala	10489.89	10489.89	27225.00	18524.54	15205.19	15205.19
12	Madhya Pradesh	55840.38	55840.38	50720.05	61156.84	83699.44	87295.19
13	Maharashtra	37053.67	37053.67	32842.81	85567.49	29266.57	28358.17
14	Odisha	53471.22	53471.22	67748.59	54429.04	74634.84	67102.28
15	Punjab	5054.50	5054.50	4809.76	6624.63	5308.96	4026.35
16	Rajasthan	23456.55	23456.55	29356.13	31108.36	23996.44	24620.00
17	Tamilnadu	43889.54	43889.54	65490.51	52619.92	73018.07	69693.02
18	Telangana	19536.03	13024.02	60161.51	17779.97	17468.16	19592.95

19	Uttar Pradesh	109269.59	109269.59	136148.25	148307.80	112759.81	151199.10
20	Uttarakhand	6584.44	6584.44	8925.21	9482.02	7126.00	3572.55
21	West Bengal	71603.70	71603.70	79761.87	61848.17	70709.83	64982.34
22	Arunachal Pradesh	825.84	825.84	825.86	2369.61	205.02	0.00
23	Assam	20150.36	20150.36	24890.44	59979.40	32736.60	26226.81
24	Manipur	1778.79	1778.79	2497.43	4754.79	882.78	0.00
25	Meghalaya	1416.96	1416.96	1826.95	5742.37	2409.99	3310.02
26	Mizoram	718.68	718.68	718.68	2049.09	1264.12	1264.12
27	Nagaland	1377.93	1377.93	1838.00	3359.13	1445.70	986.39
28	Sikkim	504.36	504.36	555.16	1256.88	269.23	0.00
29	Tripura	5177.89	5177.89	5648.97	11388.73	5445.95	3783.45
30	A&N Islands	0.00	0.00	13.67	145.33	0.00	0.00
31	Chandigarh	0.00	0.00	0.00	118.76	201.97	149.16
32	D&N Haveli	0.00	0.00	0.00	170.47	0.00	0.00
33	Daman & Diu	0.00	0.00	0.00	29.44	0.00	0.00
34	NCT Delhi	4093.92	4093.92	4093.92	6254.57	5429.89	2714.94
35	Lakshadweep	0.00	0.00	0.00	18.00	0.00	0.00
36	Puducherry	749.01	749.01	705.30	1145.43	893.73	223.43
	Management cell	292.00	292.00				
	TOTAL	708662.19	708662.19	931356.45	907882.00	861531.75	847902.97

NSAP: National Social Assistance Programme; NA: Not Applicable